

### **Ships of the Moghul Lines**

4365. SHRI BAPUSAHEB PARULKAR : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the year in which the ships of Moghul lines operating on Konkan line were built and first commissioned ;

(b) what was the speed of the ships when they were first commissioned and what is the present speed of the ships operated by Moghul lines on Konkan line ;

(c) what was the consumption of these ships at the time when they were first commissioned and what is the consumption at present ; and

(d) what was the price of these ships when ships were built and what is the present price considering the depreciation ?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM) : (a) Two vessels named MV Konkan Sewak and M. V. Konkan Shakti are being operated by Moghul Lines in Konkan Service. MV Konkan Sewak was built in 1964 and commissioned in 1965 and MV Konkan Shakti was built and commissioned in 1965.

(b) No record of service speed at time of first commissioning is available, as these vessels were purchased and commissioned by Messrs. Chowgule Steamships Limited. Present service speed is about 13.5 Knots.

(c) For the reason stated against para (b) above, no record of consumption of fuel at the time of first commissioning of these vessels is available. Present consumption is about 7.5 tons diesel Oil per day per ship.

(d) For the reason stated against part (b) above, no record of the price paid originally for these vessels is available. At the time of transfer of both these vessels to Moghul lines, their price was determined at Rs. 84,76,800/-. The depreciated book value on 31st March, 1978 was Rs. 52,31,407/-.

### **Import of H. M. T. Watches**

4366. SHRI AMARSINH V. RATHAWA : Will the Minister of INDUSTRY be pleased to state :

(a) whether HMT watches are being imported ;

(b) if so, the quantity of watches imported during the year 1977-78 and 1978-79 make-wise ;

(c) the names of the countries from whom imported ;

(d) the purchase price of each make ;

(e) the selling price of that imported watch ; and

(f) the profit earned by HMT on these watches during the said period ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-MATI ABHA MAITI) : (a) and (b). Facility to import assembled watches was given to HMT in 1977-78. This facility was provided, in addition to imports of components, to augment the indigenous manufacturing capacities of HMT in order to increase the availability of HMT watches and to bridge the gap between supply and demand. HMT placed orders for import of 11,00,123 watches during 1977-78, out of which 3,88,966 hand wound watches and 34,950 automatic day and date watches were received in 1977-78 and 3,84,670 hand wound watches and 91,537 automatic day and date watches in 1978-79.

(c) The watches were imported from HMT's collaborator in Japan ;

(d) The landed cost of the imported hand wound watches was in the range of Rs. 162 to Rs. 188 and of the automatic day and date watches in the range of Rs. 288 to Rs. 357.

(e) With the addition of import duty and to cover the cost of straps, boxes, administrative, marketing and overhead charges, the ex-factory selling price of the imported watches is in the range of Rs. 198 to Rs. 211 for hand wound watches and Rs. 320 to Rs. 380 for automatic day and date watches.

(f) It is not possible to specifically apportion the profit earned by HMT on imported watches since the overhead expenditure relating to establishment, marketing etc. is distributed over the entire range of HMT's activities relating to manufacture and sale of watches.

### **One Time Radio License Fee**

4367. SHRI D. AMAT :  
SHRI VIJAY KUMAR N.  
PATIL :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that a proposal is under consideration with Government to have 'One time radio license fee'; and

(b) if so, the details of the proposal ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI) : (a) and (b). The Working Group on autonomy for All India Radio and Doordarshan have recommended a one-time license fee for single band sets collected at the point of sale. This recommendation is under examination.

#### Setting up of Clinker Grinding Plants

4368. SHRI D. AMAT :

SHRI YUVRAJ :

Will the Minister of INDUSTRY be pleased to state :

(a) whether Central Government have decided to import clinker as an alternative to meet the shortage of cement ;

(b) whether Cement Corporation of India proposes to convert three clinker units into Cement ; and

(c) if so, what would be the estimated cost and capacity of each unit and their location ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-MATI ABHA MAITI) : (a) Yes, Sir.

(b) and (c). Cement Corporation of India is examining the feasibility of setting up three clinker grinding plants at Goa, Bombay and Haldia. The details regarding capacity, project costs etc. have not yet been finalised.

#### Officers on Deputation to CRP

4369. SHRI A. ASOKARAJ : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Government has fixed a period of five years for IAS/IPS officers to remain away from their parent cadres on deputation to organisations other than their parent cadre ;

(b) if so, is there any IPS Officer who came on deputation to the CRPF in 1967 and is continuously away from his parent cadre till date having earned promotions in CRPF as D.I.G. and I.G. ; and

(c) if so, whether Government intend to repatriate such officers to their parent (Cadre) ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL) : (a) IAS/IPS officers may hold posts on deputation under the Central Government or under some other State Government for a specified period which is reckoned exclusively for the deputation under a particular Government.

(b) and (c). Yes, one IPS officer who came on deputation with the CRPF in 1967 is away from his parent cadre till date. He was brought on deputation in 1967 as a Commandant and was subsequently appointed as a DIG. After completing 5 years with the Force, he went on deputation under another State Government from where he returned to CRPF about 4 years back and is currently serving as an IGP in that Force. Officers will normally be repatriated to their parent cadres after end of the period of deputation.

#### Setting up of High Level Committee regarding problems of Salt Industry

4370. SHRI K. LAKKAPPA : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have constituted a High Level Committee to solve the problems of salt industry in the country ;

(b) if so, the personnel of the Committee and their terms of reference ; and

(c) the approximate date by which the Committee will submit the Report to Government ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI) : (a) Yes Sir.

(b) A copy of the Government Resolution giving the composition and terms of reference of the Committee is laid on the Table of the House. [Placed in Library See No. LT—3113/78].

(c) Within six months.

#### Water Supply Scheme for Kendra Area of E.C.L.

4371. SHRI ROBIN SEN : Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that in Kendra area of Eastern Coal Fields Limited a scheme for water supply has been finalised by Civil Engineering Department recently ;